

**GOVERNMENT OF INDIA
MINISTRY OF POWER**

**LOK SABHA
UNSTARRED QUESTION NO.3804
TO BE ANSWERED ON 18.03.2021**

POWER PROJECTS IN PUBLIC AND PRIVATE SECTOR

3804. SHRI ASHOK MAHADEORAO NETE:

**Will the Minister of POWER
be pleased to state:**

- (a) the total number of power projects sanctioned in public and private sectors in various States during the last three years and the current year;**
- (b) the number of such projects lying pending alongwith the number of those being executed as on date; and**
- (c) the name of each of the said projects along with their estimated cost?**

A N S W E R

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER, NEW & RENEWABLE ENERGY AND THE MINISTER OF STATE FOR SKILL DEVELOPMENT & ENTREPRENEURSHIP

(SHRI R.K. SINGH)

(a) to (c) : As per Section 7 of the Electricity Act 2003, any generating company may establish, operate and maintain a generating station without obtaining a license/permission under this Act, if it complies with the technical standards relating to connectivity with the grid. Accordingly, sanction of the Government is not required for setting up of thermal power projects (TPPs). Any corporate body or individual can invest in thermal power generation without seeking permission from the Government.

However, for setting up of hydroelectric projects, the detailed project reports (DPRs) are required to be submitted for concurrence of the Central Electricity Authority (CEA). During last three years and current year, CEA has concurred the DPRs for setting up of seven hydroelectric projects with an aggregate installed capacity of 7,004 MW. The details of these projects along with present status are given at Annexure.

ANNEXURE**ANNEXURE REFERRED TO IN REPLY TO PARTS (a) TO (c) OF UNSTARRED QUESTION NO. 3804 TO BE ANSWERED IN THE LOK SABHA ON 18.03.2021**

Status of the hydroelectric projects, wherein DPRs have been concurred by the Central Electricity Authority (CEA), during last three years and current year

Sl. No.	Scheme	Sector	State	Installed Capacity (MW)	Estimated Cost (Rs Cr)	Concurred by CEA (Date)	Status
2017-18							
1.	Loktak Down stream	Central	Manipur	66	1352.77	05.05.2017	Yet to be taken up for construction
2.	Dibang	Central	Arunachal Pradesh	2,880	25732.79	18.09.2017	-do-
2018-19							
3.	Sawalkot	State	J&K	1,856	22190.66	18.04.2018	Yet to be taken up for construction
4.	Luhri Stage-I	Central	Himachal Pradesh	210	1912.59	01.05.2018	under construction
5.	Attunli	Private	Arunachal Pradesh	680	6267.81	02.07.2018	Yet to be taken up for construction
2019-20							
6.	Kirthai-II	State	J&K	930	5989.75	14.06.2019	Yet to be taken up for construction
2020-21							
7.	Sunni Dam	Central	Himachal Pradesh	382	2475.35	23.12.2020	Yet to be taken up for construction
